

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 3087
ANSWERED ON 18th DECEMBER, 2025**

WOMEN PARTICIPATION IN TRANSPORT AND LOGISTICS SECTOR

3087. SHRI SHASHANK MANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- a) whether the Government is taking steps to enhance women's participation and employment opportunities in the transport and logistics sector, in view of the sector's rapid expansion and potential for inclusive growth;**
- (b) if so, the major initiatives undertaken by the Government to encourage women's training, skilling and entrepreneurship in areas such as electric mobility, logistics parks and transport management;**
- (c) whether the Government proposes to strengthen gender-responsive policies, workplace safety measures and awareness programmes to promote greater inclusion of women in this sector, if so, the details thereof; and**
- (d) the manner in which the Government is collaborating with State Governments, industry bodies and civil society organisations to ensure sustained progress in women's participation across various branches of transport and logistics?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Government has taken the following steps to enhance women's participation and employment in the transport and logistics sector through skill development, entrepreneurship promotion, workplace safety measures and coordinated efforts with stakeholders :

- 1. As per the scheme guidelines for setting up of Institutes of Driving Training & Research (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs), Government will give preference to those agencies who submit the proposal for setting up of RDTC for women only. In such centres, training will be imparted by lady instructors and trainee will be women only.**
- 2. Under the Motor Vehicle Aggregator Guidelines, 2025 , as amended on 15.12.2025, a provision has been introduced enabling female passengers to opt for female drivers on aggregator applications, thereby supporting enhanced participation of women in the sector.**
- 3. In the Chief Secretaries' Conference held in January, 2023 at New Delhi, all States/UTs were requested to make sincere efforts to increase the number of women bus conductors and drivers in State Transport Undertaking buses, as well as in taxis, including app-based cabs.**
- 4. In addition, the Government in Ministry of Road Transport and Highways has taken following steps to address women safety concerns thereby contributing to safer commuting option for women :**

- i) **Notification G.S.R. 1095(E) dated 28th November 2016, amending the Central Motor Vehicles Rules (CMVR), 1989 mandated the installation of Vehicle Location Tracking Device (VLTD) and one or more Emergency Buttons in all public service vehicles except two wheelers, E-rickshaw and three wheelers.**
- ii) **Approved a scheme (on 15th January, 2020) for implementation of “Development, Customization, Deployment and Management of State-wise vehicle tracking platform for Safety & Enforcement as per AIS 140 Specifications in States / UTs under Nirbhaya Framework” at a total estimated cost of Rs. 463.90 crore.**

The proposed system aims to enhance the safety of women and girl children by establishing Monitoring Centers across States/UTs to track Public Service Vehicles fitted with location tracking devices and emergency buttons, monitor alerts, and coordinate with the State Emergency Response Support System (SERSS). Proposals have been received from all 36 States/UTs, of which 18 have so far commissioned these centres.

- iii) **The Motor Vehicle Aggregator Guidelines, 2025 provided for a comprehensive set of safety measures to protect women passengers, including compulsory gender-sensitivity training for drivers, deployment of AIS-140 compliant vehicle location tracking systems with panic buttons linked to aggregator and State control rooms, round-the-clock monitoring through dedicated control rooms and call centres, prohibition of child-lock misuse, and strict compliance with passenger safety laws, supported by app-based features such as live location sharing, driver identification, multilingual support, zero-tolerance for substance abuse, cyber-security safeguards and emergency alert mechanisms to enable real-time assistance and grievance redressal.**
